

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 198/TT/2012

Date: 24.1.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of tariff of assets under Common scheme for 765 kV pooling Stations and Network for NR, Import by NR from ER and from MER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 7.2.2014:-

1. Revise management certificate after deducting the capital cost, additional capital expenditure, IDC and IEDC for 2 Nos. 400 kV extra bays mentioned in Asset-III;
2. Related information as applicable, in respect of assets covered under Petition Nos. 67/TT/2012 and 87/TT/2012.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)